

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Dharani Sugars & Chemicals Ltd

MAIN PETITION NUMBER : IBA/976/2019

(IA/MA) APPLICATION NUMBERS

IA/984(CHE)/2023; IA/701(CHE)/2022; IA/878(CHE)/2024 in IA/437/2023;
IA/437(CHE)/2023

ORDER

Present: Ld. Counsel Shri. Ganesh V Arnala for the Applicants in
IA/878(CHE)/2024 in IA/437/2023 and IA/437(CHE)/2023.

Ld. Counsel Shri. Mayan H Jain for erstwhile Director in
IA/701(CHE)/2022.

Ld. Counsel Ms. Lavanya for the Respondents No. 1 and 2 in
IA/701(CHE)/2022.

As requested, list the applications for hearing on **30.04.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)